

14

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/47/2016
NAME OF THE PETITIONER(S) : V. Premavidhya Sangar & 2 Others
NAME OF THE RESPONDENT(S) : Sanco Trans Limited & Another
UNDER SECTION : 237(b)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

K. Sambath Kumar
P
V. Premavidhya Sangar & 2 Others

P. 3
PETITIONER
P. 2.



K. Gowtham Kumar

COUNSEL FOR RESPONDENTS K. Gowtham Kumar

ORDER

Shri Vidyasankar, P2 and Shri K Sambath Kumar, P3 are present in person and reported that their counsel is engaged in High Court. Shri K Gowtham Kumar, counsel for respondents present. At request of both the sides, time extended, Put up on 21.03.2017 at 10.30 A.M. *for hearing of respondents*


(K. Anantha Padmanabha Swamy)
Member (Judicial)